

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1437 of 2019**  
**IN**  
**DFR No. 2193 of 2019**

**Dated: 21<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Jhajjar KT Transco Private Ltd.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission &  
Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Poonam Verma  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Vishal Singh for R-2

**ORDER**

For appearance of the Respondents, list the matter on **28.08.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/mkj*